

**Central Administrative Tribunal
Principal Bench**

OA No.3699/2015

New Delhi, this the 21st day of December, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)

Shri Mohd. Qadar Uddin,
Aged about 51 years,
S/o Shri Mohd. Muzaffar Uddin,
R/o Qtr no.225, Sec-V,
R.K. Puram, New Delhi
(working on the post of Sr. A.O.
In the office of PCDA (R&D),
New Delhi.

...applicant

(By Advocate : Shri S.K. Gupta)

Versus

1. Union of India, through
The Controller General of Defence Accounts,
O/o the CGDA, Ulan Batar Road,
Palam Delhi Cantt.
2. The Jt. CGDA (AN),
O/o the CGDA Ulan Batar Road,
Palam Delhi Cantt.
3. The Defence Advisory Placement Board,
Through its Chairperson Smt. S.R. Rajashekar,
O/o the CGDA Ulan Batar Road,
Palam Delhi Cantt.

...respondents

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

Shri S.K. Gupta, learned counsel for applicant submitted that in view of the order No.AN/II/2153/TR-36 dated 17.11.2015 passed by the respondents, the OA has become infructuous and may be disposed of. Ordered accordingly.

No costs.

(V.N. Gaur)
Member (A)

(A.K. Bhardwaj)
Member (J)

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